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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **RSA 26/2024**

**MALKHAN SINGH (DECEASED) THROUGH LRS AND  
ORS. .... Appellants**

Through: Mr. Sunil Chauhan, Ms. Vatsala  
Chauhan and Mr. Shashank Sharma, Advs.

versus

**RAKESH JAIN AND ORS. .... Respondents**

Through: Mr. Avneesh Garg, Mr. M.T.  
Reddy, Ms. Shrika Selvam and Mr. Harsh  
Pal, Advs. for R-1

**CORAM:  
HON'BLE MR. JUSTICE C.HARI SHANKAR**

% **ORDER  
11.03.2024**

1. On the ground of non-availability of Mr. J.P. Sengh, learned Senior Counsel, an accommodation is sought.
2. Re-notify on 2 April 2024 at 2.30 pm for disposal.

**C. HARI SHANKAR, J.**

**MARCH 11, 2024**  
*dsn*

*Click here to check corrigendum, if any*